

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

**NOTIFICATION
(ORDERS BY THE GOVERNOR)**

Dated Shillong, the 3rd November, 2023.

No. LJ (A) 89/2021/156- In supersession of this Department's Notification No. LJ (A) 89/2021/63 dtd. 29th June, 2022, the Governor of Meghalaya is pleased to transfer Smti Betbhalin War, Asst. Public Prosecutor / Asst. Govt. Pleader, Ri-Bhoi, Nongpoh to Shillong as Asst. Public Prosecutor / Asst. Govt. Pleader, District Council Court, Shillong with headquarter at Sohra w.e.f. 29.06.2022 and until further orders.

Sd/-
Secretary to the Govt. of Meghalaya,
Law Department.

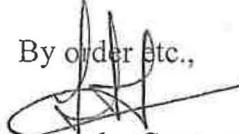
Memo No. LJ (A) 89/2021/156-A,

Dated Shillong, the 3rd November, 2023.

Copy forwarded to:-

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, Meghalaya, Shillong -793001.
3. The Director General of Police, Meghalaya, Shillong
4. The Deputy Commissioner, East Khasi Hills, Shillong.
5. The District & Session Judge, East Khasi Hills, Shillong.
6. The Superintendent of Police, East Khasi Hills, Shillong.
7. The Accountant General (A &E), Meghalaya, Shillong- 793001.
8. Smti Betbhalin War, Asst. Public Prosecutor / Asst. Govt. Pleader.
9. The Secretary, High Court Bar Association, Shillong.
10. The Treasury Officer, East Khasi Hills, Shillong .
11. Law (B) Department.
- ✓12. DEO, Law Department.
13. Guard file.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.